

**Shri Tyagi:** Vigilance means the same thing.

**Shri Jawaharlal Nehru:** I do not know what the hon. Member expects me to say; I do not know whether he expects me to give him an idea of the disposition of our forces and the number of rifles that they have to meet 4,000 guerillas. I think that they are strong enough to meet 4,000 or even 10,000 or even 20,000 guerillas.

12.40 hrs.

**RE: ANSWER TO CALL  
 ATTENTION NOTICE**

**Shri Daji (Indore):** Before I proceed to the next item, I have got a small submission to make with your permission. I know I cannot ask a question because I have not signed the notice calling attention. Day before yesterday, on Friday, we raised the issue of this call attention. We raised the point and pointed out that though it was raised here, the Government did not choose to reply here but earlier made a statement in the Rajya Sabha about it. Thereafter, we raised the question of our rights.

**Mr. Speaker:** I have called for the debates. I had been out yesterday.

**Shri Daji:** It has come up today. We would like to know.

**Mr. Speaker:** I will take it up with Government, if necessary.

12.41 hrs.

**CALLING ATTENTION TO MATTER  
 OF URGENT PUBLIC IMPORT-  
 ANCE**

(iii) REPORTED FORCIBLE OCCUPATION OF  
 INDIAN VILLAGE BY E. PAKISTAN  
 FORCES

**Shri Daji (Indore):** I call the attention of the Prime Minister to the following matter of urgent public

importance and I request that he may make a statement thereon:

"The news of forcible occupation of Indian village Dumabari by East Pakistan forces."

**Shrimati Lakshmi Menon:** The House will recall that I made a statement on the situation prevailing in the Lathitilla/Dumabari area on the 21st September, 1963. There has not been any noticeable change in the situation prevailing in this area, since that date. A Starred Question on this subject has also been answered on the 25th November. Evidently, the report carried by a section of the Delhi Press, is merely a write-up on the situation as it has prevailed for quite some time.

2. In my earlier statement, I had stated that, besides Lathitilla, there had been encroachments by the East Pakistan Rifles, in Dumabari, between July and September this year. That had led to the firing between 15th and 20th September, after which a cease fire was declared on the afternoon of the 20th September. Pakistan has not opened fire again. There have been no fresh encroachments, but they have not vacated their pre-cessate-fire positions. They continue to maintain the bunkers and trenches which they had constructed in parts of Lathitilla and Dumabari.

3. On the 4th of October, 1963, a meeting took place at Brigadier level, when the two Commanders agreed to maintain their existing positions, without resorting to firing or to add fresh troops, dig new trenches or bunkers or make any improvements in the existing defensive positions. Here again, Pakistan has not quite adhered to the letter of this agreement. Protests have been lodged at the State Government level and at Central Government level.

4. We have offered discussion and inspection at GOCs level, for maintenance of "status quo" in the "disputed area", but so far there has

[Shrimati Lakshmi Menon]

been no positive response from Pakistan. We had also proposed "crash demarcation" by the Central Survey authorities, to find a permanent solution to the problem arising from the dispute. Pakistan has now agreed to the two Surveyors General meeting for this purpose in Dacca on 19th December.

**Shri Daji:** Is it true that in the village of Dumabari, an area of 109 square acres, the house of Shri Satyendra Das is being used as the headquarters of the Pakistani forces for a huge military build-up in the area?

**Shrimati Lakshmi Menon:** Yes, the house of Shri Satyendra Das has been occupied by the Pakistani forces.

**Shri Ranga:** It is on our side.

**Shrimati Lakshmi Menon:** It is one of those little hillocks in that area.

श्री यशपाल सिंह : क्या यह सही है कि जिन लोगों को पाकिस्तान की पुलिस, पाकिस्तान राइफल्स, विमानों के द्वारा घेर रखा है, उनको छुड़ाने के लिये सरकार ने अभी तक कोई सक्रिय कदम नहीं उठाया है ?

**Shrimati Lakshmi Menon:** People have been taken away from time to time whenever there is a border incident. I want to know whether a particular incident is referred to.

**Mr. Speaker:** The allegation is that some people were taken away. Is it true? Has Government any information?

**Shrimati Lakshmi Menon:** Dumabari? We have no information.

श्री यशपाल सिंह : आज भी यह बात प्रेस में आई है ।

**Shrimati Renuka Ray:** Is it true that in the village Nalihuti, next to Dumabari Indians are not able to

cultivate or harvest because the Pakistan Military Rifles do not allow it?

**Shrimati Lakshmi Menon:** Wherever our nationals have cultivated the land and the harvest is ready, we are giving them adequate protection to go and harvest it.

**Shri Swell (Assam-Autonomous Districts):** If I heard the Minister aright, she has admitted that Pakistan troops have taken possession of the house of Shri Satyendra Das. Is the house in Indian territory or Pakistan territory? If the former, what steps have Government taken to eject them from that house?

**Shri Jawaharlal Nehru:** This is what is called a disputed territory which has been partly in our possession. That is where we want the Surveyors General to go. We have tried to expedite this so that they may decide where the exact border line is. That is also the reason why we have tried to avoid these incidents developing into major incidents because we would rather settle these through the normal civil means than by fighting on a big scale.

डा० राम मनोहर लोहिया : दोनों मोर्चों पर तनाव बढ़ रहा है—चीन वाले मोर्चे पर भी और पाकिस्तान वाले मोर्चे पर भी ।

अध्यक्ष महोदय : आर्डर, आर्डर । क्या यहां भी इस तरह से तनाव बढ़ाना है ?

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, तनाव दो दोनों मोर्चों पर बहुत बढ़ा हुआ है । इसीलिये मैं हस्तक्षेप कर रहा था ।

अध्यक्ष महोदय : तो आराम से काम चलने दीजिए । यहां तनाव की जरूरत नहीं है ।

**Shri S. M. Banerjee:** Is it a fact that on the day the Prime Minister declared the Latithilla and other areas as disputed areas, Pakistan started occupying it, not only by their civil population but with the help of the East Pakistan Rifles? Is it their intention to terrorise the population of that area and remove the border pillars, making this area theirs? If so, what action has been taken to drive them out from that area?

**Shri Jawaharlal Nehru:** What their intention is I cannot naturally say. They may have all kinds of evil intentions. They have taken some slight possession of the Latithilla area. Dumabari is entirely separate. We are trying very hard to get a proper demarcation made. They have now agreed to the Surveyors General meeting soon, in about a few days time, to do that. Whether that will succeed, I cannot say, but I hope it will.

**Shri Hari Vishnu Kamath:** They keep on advancing, we keep on retreating.

श्री शर्माजी : अध्यक्ष महोदय, चीनी के बारे में एक कालिंग एजेंशन नोटिस है। चीनी हमें भी नहीं मिलती है।

**Shri Prakash Vir Shastri:** On a point of order.

**Mr. Speaker:** I have just finished one item. The next has not been taken up. Where is the point of order?

श्री प्रकाशवीर शास्त्री : आप ने शुक्रवार को इस सदन में यह आश्वासन दिया था कि जब श्री सत्यनारायण सिंह आ जायेंगे, तो वह भ्रष्टाचार सम्बन्धी प्रस्ताव के बारे में वक्तव्य देंगे।

अध्यक्ष महोदय : मैं ने उन को कह दिया है और वह स्टेटमेंट करेंगे। लेकिन

माननीय सदस्य पहले ही खड़े हो गए। इस में प्वाएंट आफ ऑर्डर कोई नहीं है। माननीय सदस्य को चाहिए था कि वह जरा सब्र से बैठते। मिनिस्टर साहब अपनी वारी के मुताबिक स्टेटमेंट करेंगे।

संसद- कार्य मंत्री (श्री सत्य नारायण सिंह) : मैं ने खुद भी उन से पहले कह दिया है कि मैं स्टेटमेंट करने वाला हूँ।

12.48 hrs.

PAPER LAID ON THE TABLE

REPORT ON ACCIDENT AT JAMMIKONDA HILL ROAD METAL QUARRY.

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): I beg to lay on the Table a copy of Report of the Chief Inspector of Mines on the fatal accident at Jammikonda Hill Road Metal Quarry, Visakhapatnam District, Andhra Pradesh, on the 28th July, 1963. [*Placed in Library. See No. LT-2052[63].*]

12.48½ hrs.

MESSAGES FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1963, which was passed by the Lok Sabha at its sitting held on the 28th November, 1963, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'